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**THE GAUHATI HIGH COURT AT GUWAHATI**

(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA, MIZORAM  
AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated Guwahati the 09<sup>th</sup> April, 2012

No. HC.VII- 10/2012/ 2754 / A. Shri Kuldip Boro, Munsiff-cum-Judicial Magistrate,  
1<sup>st</sup> Class, Bijni is transferred and posted against the vacant post of Judicial  
Magistrate, 1<sup>st</sup> Class, Dibrugarh.

Shri Boro will hand over charge of his Court and Office to the District and  
Sessions Judge, Bongaigaon, today itself, i.e. 09-04-2012 and join his new  
assignment positively on 11<sup>th</sup> April, 2012.

By Order

*Sd/- M.K. Bhattacharjee*

**REGISTRAR (VIGILANCE)**